NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PÉTITION NUMBER

: TCP/15/2016

NAME OF THE PETITIONER(S)

: Aleyas T.O., and 2 others

NAME OF THE RESPONDENT(S)

Name (in Capital)

: Cavunal Rubber Estates (P) Limited and 2 others

Signature

UNDER SECTION

: 397/398

	FOR	TK	BH	ASK	AR
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Counsel for Petitioners

Represented by

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DA-kerthillegan for Ananth Manashia Count for Respondents 12

Africa

ORDER

Ms N Priyadarshini, representing senior counsel for petitioners present. Shri A Karthikeyan, representing senior counsel for R1 & R2 present. It has been stated by the counsel for petitioner that they have made communication with their clients, but the clients are not responding. Therefore, they are withdrawing their vakalat. Since there is no representation on behalf of the petitioners and it appears that they are not interested to pursue the matter, the petition is dismissed in default.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)